

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA No. 65(ND)/2016**

**IN THE MATTER OF:**

Sh. Rajesh Gupta

**Vs**

M/s. Bharat Insecticides Ltd. & Ors.

.... **APPLICANT / PETITIONER**

.... **RESPONDENT**

**SECTION:**

**Under Section 397/398**

**Order delivered on 16.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the Petitioner(s):-**

**Dr. U.K. Chaudhary, Sr. Adv. with Mr.  
Govind Rishi, Mr. Himanshu Vij, Mr. D.  
Chauhan, Advs.**

**For the Respondent(s):**

**Mr. Rishi Sood, Ms. Easha Kaidan, Advs.**

**ORDER**

For order, see CP No. 64(ND)/2016